

**Insolvency and Bankruptcy Board of India  
Examinations Division**

**INFORMATION FOR CANDIDATES**

In view of the Advisory on Social Distancing Measure in view of spread of COVID-19 disease and lock-down announced by the Central Government, all enrolments for the Limited Insolvency Examination and the Valuation Examinations from 21st March 2020 to 14<sup>th</sup> April 2020 were suspended. In view of the lock-down being extended all enrolments made earlier **till 3<sup>rd</sup> May 2020 have been suspended.** The candidates will be allowed option to reschedule their enrolments. It may also be noted that **candidates will not be able to make fresh enrolments during this period. The date of resumption of examinations after the end of lockdown will be notified separately.**